

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 246 of 2014 & IA No. 56 of 2015

Dated : 07th July, 2015

In the matter of:

Tata Power Delhi Distribution Ltd.

.... Appellant(s)

Versus

Delhi Electy. Regulatory Commission

... Respondent(s)

Counsel for the Appellant (s) : Ms. Saloni Tangri

Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

Matter is posted for further hearing on **19th August, 2015.**

Court Master

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